

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 1**

ITEM No 109  
CP(IB) 115 of 2020

**Order under Section 9 IBC**

**IN THE MATTER OF:**

Mercury Car Rentals Pvt Ltd

.....Applicant

V/s

Shiva Industrial Security Agency (Gujarat) Ltd

.....Respondent

**Order delivered on ..20/07/2021**

**Coram:**

Madan B. Gosavi, Hon'ble Member(J)

Virendra Kumar Gupta, Hon'ble Member(T)

**PRESENTS:**

For the Operational Creditor

: Mr. Tirth Nayak

For the Corporate Debtor

: Mr. Shatadru Chakraborty, Ms. Sonia Dube, Ms.  
Kanchan Yadav

**ORDER**

Pleadings are complete.

We direct parties to upload pleadings and submissions on **E-portal** within **Seven (7)** days, if already not uploaded.

Matter stands adjourned to 31.08.2021

(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)

(MADAN B GOSAVI)  
MEMBER (JUDICIAL)

SK